

- (b) if so, the reasons therefor; and
- (c) the proposed measures Government is planning to undertake to solve this issue?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (c) As on date, the Delhi Police has a sanctioned strength of 86,651 personnel to man the Police Stations, for Traffic Management, security, law and order etc. Notwithstanding the above, in order to assess the present set up/strength of the Delhi Police *vis-a-vis* the further manpower requirement-for the next decade and also to leverage the technology, a High Level Committee (HLC) has been constituted comprising representatives of Ministry of Home Affairs, Bureau of Police

Research and Development (BPR&D) and Delhi Police. Keeping in view the population, area, crime rate etc., the HLC will finalize the norms. Once the HLC finalizes the norms, Delhi Police will submit their manpower requirement as per the norms. The same will be scrutinized by the Ministry of Home Affairs in consultation with the Department of Expenditure, Ministry of Finance.

Handing over insurgent operations to CRPF in J&K

316. SHRI SANJAY RAUT: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a number of agencies/organizations are collecting, collating and disseminating information to a joint cell on insurgency in Jammu and Kashmir;
- (b) if so, why incidents like Pampore in J&K are taking place;
- (c) whether the Ministry is mulling to handover insurgent operations only to the CRPF instead of BSF, army and the State police;
- (d) if so, whether the intelligence agency will be integrated with the operations headquarters of the CRPF; and
- (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) Yes, Sir.

(b) Though Security Forces (SFs) maintain high level alertness during their duties, still terrorists attacks are hard to mark in advance, that too, precisely on ground.

Intelligence inputs keep troops vigilant and help them to be in a position to repulse any attack which has been done in the Pampore attack, in which both militants were neutralized.

(c) to (e) No, Sir.

Gap in security framework in the country

317. DR. R. LAKSHMANAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is aware of the fact that there exist huge gap in security framework in the country;

(b) if so, the details thereof; and

(c) the steps proposed to be taken by Government in next five years to reduce the gap in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (c) There is no gap in the security framework in the country. The law & Order situation in the country is firmly under control due to the systematic and unrelenting efforts of the Central and State Governments. The Central Government is steadfastly assisting the states in dealing with problems such as terrorism, militancy, insurgency and extremism.

Arrest by NIA

318. DR. K.V. P. RAMACHANDRA RAO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to media reports that six youths picked up by NIA in connection with IS threat to Hyderabad were innocent and that they were released immediately; and

(b) if so, whether Government will consider paying adequate compensation to such victims since their reputation and social standing have been badly affected by the NIA arrests?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) The National Investigation Agency (NIA) has registered a case to investigate the allegations that some youth and their accomplices have entered into a criminal conspiracy to wage war against the Government